

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**CAUSE LIST – COURT NO.2**

Hon'ble Shri Justice M.S. Nambiar  
Judicial Member

Date: 22-5-2017  
Time: 10.30 am

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No. 113 of 2017 (SZ)	M/s. Sri Kamatchiammam Plastics Rep.,by its Partner V.Kumar, Valayapettai, Kumbakonam <b>Vs</b> The Chairman Tamil Nadu Pollution Control Board, Guindy, Chennai and 3 others	M/s.Taaurs Associates S.Kamalesh Kannan, S.Sai Sathya Jith <b>Counsel for Applicant</b>	For Admission
2	Application No. 97 of 2017 (SZ)	R.Govindarasu Thanikachalam Nagar <b>Vs</b> Omega Granites Pvt.Ltd., Rep.,by its Chairman, Namakkal District and 2 others	M/s. Gautham S.Raman Maithreyi Canthaswamy Sharma <b>Counsel for Applicant</b>  Mrs. H.Yasmeen Ali for R2 M/s. E.Manoharan M.K.Subramanian P.Velmani for R3	For Filing status Report
3	Application No. 153 of 2016(SZ)	Parayavarana Parirakshana Sangam, Srikulam Dist, Andhra Pradesh and another <b>Vs</b> Union of India Through the Secretary, MoEF & CC New Delhi and 3 others	Mr.Ritwick Dutta Mr.Rahul Choudhary Mr.Stantly Hebzon Singh <b>Counsel for applicant</b>  Mr. G.M Syed Nurullah Sheriff for R1 & R2 Mrs. H.Yasmeen Ali for R3 Mr.L.G.Sahadevan for R4	For Arguments

4	Application No. 157 of 2016(SZ)	Marvel River View County Owner's Welfare Association, Rep by its Secretary, Manapakkam,Chennai <b>Vs</b>  The Chairman, Airport Authority of India, New Delhi and 7 others	Mr.A.Krishnamurthy <b>Party in Person</b>  Mr.S.Venkatesan Uma Venkatesan for R1 & R6 M/s. M.K Subramanian & P.Velmani for R2,R3 & R7 Me.Sarashwathy for R4 & R5 Mrs. H.Yasmeen Ali for R8	For Arguments
5	Application No. 229 of 2016 (SZ)	M.Gobineelan, Sirumugai, Coimbatore – 641 302 <b>Vs</b>  The Chairman, The Tamil Nadu Pollution Control Board,Guindy, Chennai and 3 others	M/s. N.Stalin K.Myilsamy <b>Counsel for Applicant</b>  Mr.A.Ilango for R1,R2 M/s. M.K Subramanian, P.Velmani for R3 E.Manoharan for R4	For Arguments
6	Application No. 259 of 2016(SZ)	Mr.Sakeer Malappurama District Kerala State – 679 583 <b>Vs</b>  State of Kerala Rep., by its Secretary, Fisheries and Port Department, Government Secretariat, Thiruvananthapuram, Kerala State – 695 001 and 5 others	M/s. P.Deepak Prasanth RajaGopal <b>Counsel for Applicant</b>  Mrs .A.S.Suvitha for R1,R2 & R3 Mrs.Me.Saraswathy for R4 Mrs.Vidhyalakshnmi vipin for R5 Mr.T.N.C.Kaushik for R6	For Arguments

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar